COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 322 OF 2017

Dated: 10th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Madhya Pradesh Power Management Co. Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. G.Umapathy

Mr. Aditya Singh

Counsel for the Respondent(s) : Ms. Vishrov Mukherjee

Mr. Yashashvi Kant for R.2

Mr. Rajiv Srivastava Ms. Garima Srivastava

Ms. Gargi Srivastava for R-3 to R-6

Mr. Vivek Kumar for R-10

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>22-02-2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

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